

CENTRAL ELECTRICITY REGULATORY COMMISSION

3rd& 4thFloor, Chandralok Building, 36, Janpath,
New Delhi -110 001
Tele No.: 011-23353503/23753918, Fax:011-23753923

No.L-1/250/2019/CERC

Date: 31st October, 2019

PUBLIC NOTICE

Subject: Draft Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2019.

In exercise of power conferred under Section 178 of the Electricity Act, 2003, the Commission has made the draft Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2019. These draft Regulations have been uploaded on the Commission's website, www.cercind.gov.in in downloadable format.

2. Notice is hereby given under sub-section (3) of Section 178 of the Act read with Section 23 of the General Clause Act, 1897 that comments/suggestions/objections on the above draft regulations may be sent (3 hard copies + soft copy) to the Secretary, Central Electricity Regulatory Commission, 3rd & 4th Floor, Chandralok Building, 36, Janpath, New Delhi -110001 and may be emailed to secy@cercind.gov.in and shilpa@cercind.gov.in on or before **2.12.2019**. The comments/suggestions are also required to be uploaded through SAUDAMINI Portal by clicking 'e-Regulation' on the e-filing Home Page. For more details or technical queries e-Court Helpdesk at 011-23353503 extn. 260 or 7042604928 may be contacted.

3. The public hearing will also be held on the above subject for which date and venue will be intimated separately.

sd/-

(Sanoj Kumar Jha)
Secretary